

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~.

15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.115/ BB/17	-	Await report from ROC	66	Levigo Engineering India Pvt. Ltd.

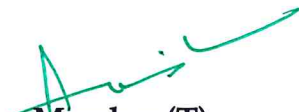
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for report from ROC, Karnataka. PCS already addressed a letter seeking for adjournment either to 17th or 18th Jan., 2018. Therefore, matter is listed on 18.01.2018. Await report from ROC.


Member (T)


Member (J)